

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/545 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 3rd February, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJKA/2022/939 dtd. 02.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **4 days casual leave on 03.02.2022, 04.02.2022, 07.02.2022 and 08.02.2022 along with station leave permission from the evening of 02.02.2022, after Court hours, till the morning of 09.02.2022, before Court hours**, as prayed for. Further, you have been granted permission to use your official vehicle, at own cost, for the to and fro trips between Diphu and Guwahati. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/546 / dated , 03-02-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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